

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2911
ANSWERED ON:29.08.2012
CENTRALLY SPONSORED ASSISTANCE
Tandon Shri Lal Ji

Will the Minister of PLANNING be pleased to state:

- (a) whether the State Government get the allocated funds in time released to them by the Union Government;
- (b) if so, the details thereof;
- (c) the State-wise number of Centrally aided pending projects which could not yet be completed due to non-availability of Central assistance; and
- (d) the action being taken by the Government to expedite release of funds and completion of projects?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (d): The administrative Ministries/ Departments dealing with Centrally Sponsored Schemes/ Programmes and projects under these schemes release funds to States/UTs and their implementing agencies as per the scheme guidelines keeping in view the utilization of funds earlier released. The State-wise releases under the Centrally Sponsored Schemes made to the States/UTs during 2010-11 and 2011-12 are given at Annex. The administrative Ministries Departments take various steps to expedite release of funds and completion of projects. These steps inter-alia include appropriate modification in processes & guidelines, monitoring of schemes and emphasis on capacity building of States' departments/agencies.